

ORDER-SHEET FOR MAGISTRATE'S RECORDS

DISTRICT: SONITPUR
IN THE COURT OF NAZRANA P. REHMAN, SDJM(S) Sonitpur, Tezpur.
CR case no. 645/2019

Abhinash Borah-Versus- Luku Das

Date	Order	Signature
09.09.2022	<p>The complainant is absent without any steps. On perusal of the case record, it appears that the complainant is absent without any steps since 20.12.2019.</p> <p>Hence, from the conduct of the complainant, it transpires that the complainant is not willing to proceed with the case and unnecessarily lingering the case. Therefore, I find no ground to continue with the instant proceedings in absence of the complainant.</p> <p>Situated thus, the case stands dismissed.</p>	